

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-39(ND)/2013

IN THE MATTER OF:

Ajay Nagrath & Ors.

.... Applicant/petitioners

Vs.

Rajit Power Ltd. & Ors.

... Respondents

Order under Section 397-398 of the Companies Act

Order delivered on 29.01.2018

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR

Hon'ble President

Sh. S.K. Mohapatra,

Hon'ble Member (T)

For the Applicant/petitioner :

Ms. Varsha Banerjee, Mr. Milan Singh Negi,
Mr. Nishant Piyush, Mr. Kunal Godhwani,
Advocates

For the Respondent :

ORDER

For Order, see C.P. No. 40(ND)/2013.

29.01.2018
V.Sethi